Read:- District Court, Nanded office order bearing no. ADM/3540/2021, dated 25th March, 2021.

For administrative reasons, District Court, Nanded office order under reference, so far as it relates to Judicial working of all Courts functioning at Nanded headquarters in two shifts shall stand canceled forthwith.

In view of directions given under letter bearing no. Insp-I/25/2021, dated 24.03.2021, received from the Registrar (Inspection – I), High Court, Appellate Side, Mumbai, following revised order is issued with immediate effect. Instant order shall be effective till 9th April, 2021 or until further orders, whichever is earlier.

-:: OFFICE ORDER ::-

- 01. The office hours for the offices of all Courts functioning at Nanded headquarters shall be from 10.00 a.m. to 04.30 p.m.
- 02. The Judicial working for all the Courts functioning at Nanded headquarters shall be in two shifts, with duration of 2 $^{1/2}$ hours in each shift (i.e. from 10.30 a.m. to 01.00 p.m. and from 01.30 p.m. to 04.00 p.m.).
- 03. All Judicial Officers (including the Secretary, DLSA) and their respective supporting staff shall attend Courts during the period from 10.00 a.m. to 04.30 p.m.
- 04. Rest of the directions given vide order under reference remain unchanged.

8/29 26/31
(S.R.Jagtap)
(S.R.Jagtap) Principal District Judge, Nanded.
)

Endorsement No. ADM/ 3558 /2021.

C.f.w.cs. to:-

- 10 The Registrar (Inspection I), High Court, AS, Mumbai with reference to High Court letter under reference.
- The District Judge-1 / District Judge-2, Nanded.
- 03 The Ad-hoc District Judge-1 / Ad-hoc District Judge-2, Nanded.
- 04 The Extra Joint District Judge, Nanded. (P.O. Shri A.R.Dhamecha).
- 05 The Extra Joint District Judge, Nanded. (POCSO Court).
- The Judge, Family Court, Nanded.

- 07 The Civil Judge, Senior Division, Nanded.
- 08 The Chief Judicial Magistrate, Nanded.
- 09 The Secretary, DLSA, Nanded.
- The Joint / II Joint / IV Joint / V Joint Civil Judges, Senior Division & Addl. CJM, Nanded.
- The Joint / II Joint / IV Joint / V Joint / VI Joint / VII Joint Civil Judges, JD & JMFC, Nanded.
- 12 The Superintendent of Police, Nanded.
- 13 The District Government Pleader, Nanded.
- 14 The Assistant Director & PP, Nanded.
- 15 The Superintendent, District Prison, Nanded.
- 16 The President, Bar Association, Nanded.

For information & further necessary action with a request to inform every concerned accordingly.

Copy to:

17	The Registrar / Court Manager, District Court, Nanded.
1 /	The Registral Court Nandad
18	The Superintendent, JW / TW, District Court, Nanded.
10	The Supermental Conf. / Impropriate / STR / Pror
10	The Assistant Superintendent, C&F / Inspection / STB / Prop

The Assistant Superintendent, C&F / Inspection / STB / Property / Record, District Court, Nanded.

The Senior Clerk, Library / GMP / Civil / Criminal Appeal Branches, District Court, Nanded.

21 The DSA, District Court, Nanded with a direction to upload copy of instant order on the web site of this office.

22 Copy be affixed on the notice board.

District Court, Nanded.)	Principal District Judge, Nanded.
March	26 th ,	2021.)	Principal District Judge, Nanded.
